NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

TCP/101/2016

NAME OF THE PETITIONER(S)

: Vis-Ram Financial Services Private Limited

NAME OF THE RESPONDENT(S)

: Metafilms (India) Limited & 33 others

LINDER SECTION

· 111 111A 235(2) 397/398

UNDER SECTION	: 111, 111A, 235(2), 39 //398	
S.No. Name (in Capital)	Represented by	Signature
Respondent 32	Respondent 32.	YAB
Varcina. D. Bathij	a,	20/4/17.
H. KARTHIK SESHADII	Coursel for Peters under to	Jul .
N.P. VISAM KUMAR	Council for Perps notents 1+031	1 14
R. Protoefp		
SVELV	Rep. by & SUBLAMANIE ADVOCATE	N Pharam
SVELU ADVOCATE FOR	ADVOCATE	20/1/2

PETITIONER

ORDER

The Counsel for petitioner present. Counsel for respondent present and submitted arguments on the preliminary issue. Counsel for petitioner prayed time to reply and to submit final arguments. The Counsel for respondents are directed to file reply in the C.As. Put up on 15/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)